

IN THE HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD
(Special Original Jurisdiction)

MONDAY, THE THIRTIETH DAY OF MARCH
TWO THOUSAND AND TWENTY SIX

PRESENT

THE HONOURABLE THE CHIEF JUSTICE SRI APARESH KUMAR SINGH
AND
THE HONOURABLE SRI JUSTICE G.M. MOHIUDDIN

WRIT PETITION NO: 9094 OF 2026

Between:

1. Ch.Gaffoor S/o late Ch.Saidulu, aged about 53 years, Occ; Section Officer, High Court of Telangana, Ghansi bazar, Hyderabad-500066, Ghansi Bazar, Hyderabad.
2. Palakondeti Krishnamurthi, S/o P.Terraju, Age 77 yrs, Occ: Retd., Deputy Registrar, High Court of Telangana, Ghansi bazar, Hyderabad-500066.
3. Chennuru V Ramana Rao S/o C.Prakash Rao, Age 53 yrs, Occ: Assistant, High Court of Telangana, Ghansi bazar, Hyderabad-500066.
4. Jarpula Taraiah S/o J R Naik, Age 52 yrs, Occ. Driver, High Court of Telangana, Ghansi bazar, Hyderabad-500066
5. Armugam Sai Gurunath S/o Armugam Krishna, Age 58 yrs, Occ. Driver, High Court of Telangana, Ghansi bazar, Hyderabad-500066
6. Nagulapalli Madhusudhan S/o Bala Kistaiah, Age 61 yrs, Occ: Attender, High Court of Telangana, Ghansi bazar, Hyderabad-500066
7. M Narsing S/o Kishan Lal, Age 49 yrs, Occ. Attender, High Court of Telangana, Ghansi bazar, Hyderabad-500066.

8. Koppula Navaneetha W/o Gangadhari Venkatesh, Age 48 yrs, Occ: Deputy Section Officer, High Court of Telangana, Ghansi bazar, Hyderabad-500066
9. Peetani Nuka Raju S/o Subba Rao, Age 62 yrs, Occ. Retd., Lift Operator, High Court of Telangana, Ghansi bazar, Hyderabad-500066
10. Tokala Rajaiah S/o Tokala Venkaiah, Age 72 yrs, Occ. Daffedar, High Court of Telangana, Ghansi bazar, Hyderabad-500066
11. Nuthalapathi Babu Luther Singh S/o Nuthalapathi Mark, Age 68 yrs, Occ: Retd., Examiner, High Court of Telangana, Ghansi bazar, Hyderabad-500066
12. Aluri Badramma C/o Aluri Ailaiah, Age 59 yrs, Occ: Attender, High Court of Telangana, Ghansi bazar, Hyderabad-500066
13. Kasula Ramesh S/o Laxmaiah, Age 58 yrs, Occ. Record Assistant, High Court of Telangana, Ghansi bazar, Hyderabad-500066
14. Nayani Manjula W/o Balaram Krishna, Age 52 yrs, Occ. Record Assistant, High Court of Telangana, Ghansi bazar, Hyderabad-500066
15. Banavath Shiva Naik S/o Badya Naik, Age 49 yrs, Occ. Lift Operator, High Court of Telangana, Ghansi bazar, Hyderabad-500066

16. Sevela Satyanarayana S/o Balaiah, Age 51 yrs, Occ: Record Assistant, High Court of Telangana, Ghansi bazar, Hyderabad-500066
17. Kuna Jangaiah S/o Kuna Venkaiah, Age 52 yrs, Occ: Attender, High Court of Telangana, Ghansi bazar, Hyderabad-500066
18. MD. Kamal S/o Jamal, Age 58 yrs, Occ. Attender, High Court of Telangana, Ghansi bazar, Hyderabad-500066
19. Mohammed Imam Uddin S/o Mohammed Zameer Uddin, Age 50 yrs, Occ. Record Assistant, High Court of Telangana, Ghansi bazar, Hyderabad-50006.
20. Mohammed Abdul Subhan, Age 53 yrs, Occ. Section Officer, High Court of Telangana, Ghansi bazar, Hyderabad-500066
21. Jupally Gopala Krishna S/o late Jupally Bala Mallesh, Age 53 yrs, Occ. Section Officer, High Court of Telangana, Ghansi bazar, Hyderabad-500066
22. Nimmala Ravi S/o Nimmala Ramulu, Age 49 yrs, Occ: Assistant, High Court of Telangana, Ghansi bazar, Hyderabad-500066
23. Denawale Rajesh S/o Denawale Gopal Singh, Age 57 yrs, Occ. Section Officer, High Court of Telangana, Ghansi bazar, Hyderabad-500066
24. N.Sukhya S/o N. Bichaiah, Age 61 yrs, Occ. Attender, High Court of Telangana, Ghansi bazar, Hyderabad-500066

25. S.L. Sujatha c/o G.A Sessa Sai, Age .61 yrs, Occ. Section Officer, High Court of Telangana, Ghansi bazar, Hyderabad-500066
26. S.Srinivasulu S/o S.Kandarapa Reddy, Age 58 yrs, Occ. Accounts Officer, High Court of Telangana, Ghansi bazar, Hyderabad-500066
27. T. Rama Chandraiah S/o Antaiah, Age 59 yrs, Occ: Attender, High Court of Telangana, Ghansi bazar, Hyderabad-500066
28. Syed Abdul Javeed S/o Syed Abdul Gaffar, Age 51 yrs, Occ. Attender, High Court of Telangana, Ghansi bazar, Hyderabad-500066
29. N.Sri Hari S/o N. Rajaiah, Age 56 yrs, Occ. Deputy Registrar, High Court for the State of Telangna, Hyderabad-500066
30. Kyatham Bhavani Swamy D/o Dr. K. Satyanarayana Swamy, Age 55 yrs, Occ. Assistant Registrar, High Court of Telangana, Ghansi bazar, Hyderabad-500066 ✓
31. J Anwar Basha S/o S.K Jaffer, Age 56 yrs, Occ. Deputy Section Officer, High Court of Telangana, Ghansi bazar, Hyderabad-500066
32. Vakiti Ruth Priyadarshini C/o Narendravarpu Ramarao, Age 61 yrs, Occ: Assistant, High Court of Telangana, Ghansi bazar, Hyderabad-500066
33. V.Ramulu S/o V.Mashanna, Age 52 yrs, Occ. Assistant, High Court of Telangana,

Ghansi bazar, Hyderabad-500066 -
500066.

34. Chanakya S/o Narsing Rao, Age 63 yrs,
Occ. Retd., Section Officer, High Court of
Telangana, Ghansi bazar, Hyderabad-
500066 - 500066
35. Polu Rama Gopal Reddy S/o Polu
Narayana Reddy, Age 56yrs, Occ. Section
Officer, High Court of Telangana, Ghansi
bazar, Hyderabad-500066 - 500066
36. Karra Satya Narayana Murthy S/o Karra
Kameshwara Rao, Age 63 yrs, Occ: Not
known, High Court of Telangana, Ghansi
bazar, Hyderabad-500066
37. Mohd. Ahamed Shariff S/o Mohd Shariff
Hussain, Age 60 yrs, Occ. Section Officer,
High Court of Telangana, Ghansi bazar,
Hyderabad-500066
38. Guthi Mari Laya W/o Daniel Krupadan
Nama, Age 58 yrs, Occ: Assistant, High
Court of Telangana, Ghansi bazar,
Hyderabad-500066
39. Madduri Muralidhar S/o M E Mallesh,
Age 62 yrs, Occ: Retd., Senior Driver,
High Court of Telangana, Ghansi bazar,
Hyderabad-500066.
40. P. Lingaiah S/o P. Veeraiah, Age 54 yrs,
Occ: Driver, High Court of Telangana,
Ghansi bazar, Hyderabad-500066
41. Kanchanapally Narayana S/o
Hanumaiah, Age 61 yrs, Occ: Attender,
High Court of Telangana, Ghansi bazar,
Hyderabad-500066

42. J Yadagiri S/o J Babaiah, Age 62 yrs, Occ: Jamedar, High Court of Telangana, Ghansi bazar, Hyderabad-500066
43. B.Balraj S/o B.Narasimha, Age 58 yrs, Occ: Attender, High Court of Telangana, Ghansi bazar, Hyderabad-500066 - 500066
44. J.Venkatesham S/o J Ashayya, Age: 45 yrs, Occ: Attender, High Court of Telangana, Ghansi bazar, Hyderabad-500066
45. M.Subhash S/o M.Munna Singh, Age 56 yrs, Occ: Record Assistant, High Court of Telangana, Ghansi bazar, Hyderabad-500066
46. Tandle Sunitha Bai W/o Kalekar Vinod Kumar, Age 48yrs, Occ. Attender, High Court of Telangana, Ghansi bazar, Hyderabad-500066
47. Ch Surekha W/o Ch Yadhaiah, Age 59 yrs, Occ: High Court of Telangana, Ghansi bazar, Hyderabad-500066
48. R.Vasanth Kumar S/o R.Kumaraiah, Age 68 yrs, Occ: Retd.Roneo Operator, High Court of Telangana, Ghansi bazar, Hyderabad-500066
49. C.Balamani W/o T. Bikshapathi, Age 57 yrs, Occ. Attender, High Court of Telangana, Ghansi bazar, Hyderabad-500066
50. G. Bhanumathi W/o G.Nageshwar Rao, Age 59 yrs, Occ: Attender, High Court of Telangana, Ghansi bazar, Hyderabad-500066

51. R. Shantha W/o R. Shanthaiah, Age 46 yrs, Occ. Attender, High Court of Telangana, Ghansi bazar, Hyderabad-500066 - 500066
52. Asfar Bee W/o Mohd. Chand, Age 57 yrs, Occ. Attender, High Court of Telangana, Ghansi bazar, Hyderabad-500066
53. P. Kumari W/o P. Shankar, Age 55 yrs, Occ: Attender, High Court of Telangana, Ghansi bazar, Hyderabad-500066
54. R. Pushpalatha W/o R. Narsing Rao, Age 59 yrs, Occ: Attender, High Court of Telangana, Ghansi bazar, Hyderabad-500066
55. P. Jangaiah S/o P. Phakeera, Age 56 yrs, Occ: Record Assistant, High Court of Telangana, Ghansi bazar, Hyderabad-500066
56. B. Badri Prasad S/o B. Bajarang Prasad, Age 59 yrs, Occ: Record Assistant, High Court of Telangana, Ghansi bazar, Hyderabad-500066 - 500066
57. E. Jaya Kumari W/o V. Narsing Raj, Age 58 yrs, Occ: Record Assistant, High Court of Telangana, Ghansi bazar, Hyderabad-500066 ✓
58. Ch. Kishan Rao S/o Ch. Narasimha Rao, Age 52 yrs, Occ: Record Assistant, High Court of Telangana, Ghansi bazar, Hyderabad-500066
59. Y. Srinivas S/o Y. Sarvaiah, Age 62 yrs, Occ: Record Assistant, High Court of Telangana, Ghansi bazar, Hyderabad-500066

60. Beendi Alivelu Mangamma C/o Venkāt Reddy, Age 60 yrs, Occ: Attender, High Court of Telangana, Ghansi bazar, Hyderabad-500066
61. Konduri Subramanayam S/o K. Janaki Ramayya, Age 50 yrs, Occ: Deputy Section Officer, High Court of Telangana, Ghansi bazar, Hyderabad-500066.
62. Mohd. Mahmood Khan S/o Mohd. Osman Khan, Age 60yrs, Occ: Section Officer, High Court of Telangana, Ghansi bazar, Hyderabad-500066.
63. K. Venu Nair S/o K. Raman Nair, Age: yrs, Occ: Copyist, High Court of Telangana, Ghansi bazar, Hyderabad-500066
64. Bandari Satyanarayana S/o Bandari Venkaiah, Age 60 yrs, Occ: Book Bearer, High Court of Telangana, Ghansi bazar, Hyderabad-500066
65. K. Chenchulu S/o K. Venkateshwarulu, Age 53 yrs, Occ: Attender, High Court of Telangana, Ghansi bazar, Hyderabad-500066
66. Dasari Gopi S/o Dasari Narasaiah, Age 61yrs, Occ: Attender, High Court of Telangana, Ghansi bazar, Hyderabad-500066
67. Mohd. Anwar S/o Mohd Sardar, Age 51 yrs, Occ: Driver, High Court of Telangana, Ghansi bazar, Hyderabad-500066
68. Sk. Omer S/o Sheik Abdul Rahman, Age 57 yrs, Occ: Attender, High Court of

Telangana, Ghansi bazar, Hyderabad-500066

69. Katta Satyanarayan S/o Laxmaiah, Age 79 yrs, Occ: Retd., Daffedar, High Court of Telangana, Ghansi bazar, Hyderabad-500066

70. Sheela Bai W/o Vijay Pratap, Age 64yrs, Occ: Attender, High Court of Telangana, Ghansi bazar, Hyderabad-500066

71. K.Narasimhulu S/o K.Yadaiah, Age 59 yrs, Occ: Attender, High Court of Telangana, Ghansi bazar, Hyderabad-500066

72. M.Balaiah S/o M.Narahari, Age 60 yrs, Occ: Attender, High Court of Telangana, Ghansi bazar, Hyderabad-500066

73. T.Radha Krishna S/o T. Dakaiah, Age 59 yrs, Occ: Attender, High Court of Telangana, Ghansi bazar, Hyderabad-500066

74. B.Prasad S/o B.Krishna Murthy, Age 47yrs, Occ: Retd., Attender, High Court of Telangana, Ghansi bazar, Hyderabad-500066 ✓

75. D.Mahender Prasad S/o D.Janu Prasad, Age 60 yrs, Occ: Record Assistant, High Court of Telangana, Ghansi bazar, Hyderabad-500066

76. Kurnool Surender S/o Kurnool Krishnaiah, Age 55 yrs, Occ: Driver, High Court of Telangana, Ghansi bazar, Hyderabad-500066

77. C.Laxman S/o C.Nagaiah, Age 58 yrs, Occ: Record Assistant, High Court of

Telangana, Ghansi bazar, Hyderabad-500066

78. K. Kanakaiah S/o K. Balaraj, Age 60 yrs,
Occ: Record Assistant, High Court of
Telangana, Ghansi bazar, Hyderabad-500066
79. T. P. Bhoopal S/o T. R. Prem Shanker, Age
50 yrs, Occ: Deputy Section Officer, High
Court of Telangana, Ghansi bazar,
Hyderabad-500066
80. P. Rama koteswara Rao S/o P. Subbarao,
Age 58 yrs, Occ: Record Assistant, High
Court of Telangana, Ghansi bazar,
Hyderabad-500066
81. S. Babu S/o S. Shankaraiah, Age 50 yrs,
Occ: Record Assistant, High Court of
Telangana, Ghansi bazar, Hyderabad-500066
82. M. Kanaka Durga W/o M.
Venkateswara Rao, Age 63 yrs, Occ:
Attender, High Court of Telangana,
Ghansi bazar, Hyderabad-500066
83. Lakshminarayanamma Mailagani W/o
Narsimhulu Mailagani, Age 62 yrs, Occ:
Record Assistant, High Court of
Telangana, Ghansi bazar, Hyderabad-500066
84. P. Chinna obanna S/o P. Chittenna, Age
65 yrs, Occ: Driver, High Court of
Telangana, Ghansi bazar, Hyderabad-500066
85. G. Pandu Ranga Reddy S/o G. Venkat
Reddy, Age 62 yrs, Occ: Driver, High
Court of Telangana, Ghansi bazar,
Hyderabad-500066

86. N.Mallesh S/o N.Mallaiah, Age 72 yrs,
Occ: Senior Driver, High Court of
Telangana, Ghansi bazar, Hyderabad-
500066
87. R.Jaihind Babu S/o R.Rama Swamy, Age
62yrs, Occ: Driver, High Court of
Telangana, Ghansi bazar, Hyderabad-
500066
88. B.Yadagiri Rao S/o B.Chandraiah,
Age 60 yrs, Occ: Driver, High Court of
Telangana, Ghansi bazar, Hyderabad-
500066
89. M.Mallesh S/o M.Seshaiah, Age 62yrs,
Occ: Senior Driver, High Court of
Telangana, Ghansi bazar, Hyderabad-
500066
90. MD.Iqbal S/o MD.Shabuddin,
Age 66 yrs, Occ: Driver, High Court of
Telangana, Ghansi bazar, Hyderabad-
500066
91. K.Kumar S/o P. Kaliya Perumal, Age 52
yrs, Occ: Record Assistant, High Court of
Telangana, Ghansi bazar, Hyderabad-
500066
92. Mohammed Aijaz Ahmed S/o
Mohammed Ibrahim, Age 57yrs, Occ:
Assistant, High Court of Telangana,
Ghansi bazar, Hyderabad-500066 ✓
93. Mekala Surya Mohan S/o Mekala
Narayana, Age 73 yrs, Occ: Asst. Section
Officer, High Court of Telangana, Ghansi
bazar, Hyderabad-500066.
94. Yeddu Renuka C/o Lokanath Rao,
Age 66 yrs, Occ: Retd. Attender, High

Court of Telangana, Ghansi bazar,
Hyderabad-500066

95. P.Lingamma W/o P.Krishna, Age 59 yrs,
Occ: Attender, High Court of Telangana,
Ghansi bazar, Hyderabad-500066
96. Mohammed Hassan S/o Mohammed
Ghulam Hussain, Age 50 yrs, Occ:
Assistant, High Court of Telangana,
Ghansi bazar, Hyderabad-500066
97. C.Venkatesh S/o Mohammadaiah Goud,
Age 53 yrs, Occ: Record Assistant, High
Court of Telangana, Ghansi bazar,
Hyderabad-500066
98. G.Devender S/o G.Narasimah, Age 61
yrs, Occ: Assistant, High Court of
Telangana, Ghansi bazar, Hyderabad-
500066
99. D.Basava Lingam S/o Thammaiah,
Age: 55 yrs, Occ: Record Assistant, High
Court of Telangana, Ghansi bazar,
Hyderabad-500066
100. Mohammed Altaf S/o Janimiya,
Age 53 yrs, Occ: Section Officer,
High Court of Telangana, Ghansi bazar,
Hyderabad-500066
101. G.Krishna P S/o G.Padmaiah, Age
63 yrs, Occ: Attender, High Court of
Telangana, Ghansi bazar, Hyderabad-
500066
102. CH.Venkatesh S/o CH.Nagaiah,
Age 55 yrs, Occ: Attender, High Court of
Telangana, Ghansi bazar, Hyderabad-
500066

103. C. Praveen Kumar S/o C. Sudarshan
Rao, Age 63 yrs, Occ: Retd., Assistant
Registrar, High Court of Telangana,
Ghansi bazar, Hyderabad-500066

104. Sheo Kumar Prasad S/o Sri Budhani
Singh, Age 60 yrs, Occ: Assistant
Section Officer, High Court of Telangana,
Ghansi bazar, Hyderabad-500066

105. Kangala Umamaheshwara Rao S/o K.
Subramanya Sarma, Age 52 yrs, Occ:
Assistant, High Court of Telangana,
Ghansi bazar, Hyderabad-500066

106. Chanbduri Venkateshwar, S/o Not
known, Age: 65 yrs. Occ: Retd., Assistant
Registrar, High Court of Telangana,
Ghansi bazar, Hyderabad-500066.

107. Syed Asif Ali, S/o K. Govinda Naidu,
Age 61 yrs. Occ: Assistant, High Court of
Telangana, Ghansi bazar, Hyderabad-
500066.

AND

----- Petitioners

1. The State of Telangana-represented by its Prl
Secretary (Co Operative Societies), Secretariat
Buildings, Hyderabad.
2. The Registrar, Co Operative Societies, State of
Telangana, Gruhakalpa, Hyderabad.
3. The District Cooperative Officer, Hyderabad
District (Urban) District, Gruhakalpa,
Hyderabad.
4. A.P. High Court Employees Mutually Aided
Co- Operative Housing Society Limited,
Hyderabad, represented by its Secretary,
Hyderabad, State of Telangana.

...Respondents

Petition under Article 226 of the Constitution of India praying that in the circumstances stated in the affidavit filed therewith, the High Court may be pleased to issue a Writ, Order or direction more particularly one in the nature of Writ of Mandamus seeking to declare the action of official respondents-2 and 3 in not taking steps to bifurcate the 4th Respondent Society as Telangana High Court Employees Mutually Aided Co-operative Housing Society Ltd for the purpose of new Administrative Control, pursuant to the Reorganization of the State of Andhra Pradesh to that of State of Telangana, Hyderabad and State of Andhra Pradesh at Amaravathi, Vijayawada coupled with the allotment of some of the Members of the 4th Respondent Society to the High Court for the State of A.P., as illegal, arbitrary and in violation of Articles 21 and 300A of the Constitution of India and also the judgment of the Hon'ble Division Bench of this Hon'ble Court in W.P.No.16326/2019, dated 18.02.2022 and the Hon'ble Supreme Court reported in State of UP Vs Milkhiyat Sing (CIVIL APPEAL NO(S).7050-7051 OF 2010) and Registrar Cane Co Operative Societies Vs. Gurdeep Singh Narval (CIVIL APPEAL NO. 8743 OF 2013) and consequently, to direct the official respondents to take steps for bifurcation of the 4th Respondent Society forthwith as Telangana High Court Employees Mutually Aided Co-operative Housing Society Ltd for the purpose of new Administrative Control in the interests of all the members of the 4th respondent-society and for conducting elections.

IA NO: 1 OF 2026

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased direct the respondents – 2 and 3 to consider the representations of the petitioners, dated 27.02.2026 and take steps for conducting General Body Meeting for the purpose of conducting the elections and for the purpose of bifurcation of the 4th respondent-society as "Telangana High Court Employees Mutually Aided Co-operative Housing Society Ltd" for the purpose of new Administrative Control.

Counsel for the Petitioners: SRI G.U.R.C.PRASAD

**Counsel for the Respondent Nos.1 TO 3: SRI V.BHARATH KUMAR, AGP FOR
COOPERATION**

Counsel for the Respondent No.4: SRI M.V.DURGA PRASAD

The Court made the following: ORDER

IN THE HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD

THE HON'BLE THE CHIEF JUSTICE SRI APARESH KUMAR SINGH
AND
THE HON'BLE SRI JUSTICE G.M.MOHIUDDIN

WRIT PETITION No. 9094 of 2026

DATED : 30.03.2026

Between:

Mr. Ch. Gaffoor and others

... Petitioners

AND

The State of Telangana-represented by its
Prl Secretary (Co Operative Societies),
Secretariat, Hyderabad and three others

... Respondents

ORDER:

Sri G.U.R.C. Prasad, learned counsel appears for
petitioners.

Sri V. Bharath Kumar, learned Assistant Government
Pleader for Cooperation appears for respondent Nos.1 to 3.

Sri M.V. Durga Prasad, learned counsel appears for
respondent No.4.

2. This Writ Petition is filed with the following prayer:

“.....to issue a Writ, Order or direction more particularly one in the
nature of Writ of Mandamus seeking to declare the action of official
respondents-2 and 3 in not taking steps to bifurcate the 4th Respondent
Society as “Telangana High Court Employees Mutually Aided Co-
operative Housing Society Ltd” for the purpose of new Administrative

Control, pursuant to the Reorganization of the State of Andhra Pradesh to that of State of Telangana, Hyderabad and State of Andhra Pradesh at Amaravathi, Vijayawada coupled with the allotment of some of the Members of the 4th Respondent Society to the High Court for the State of A.P., as illegal, arbitrary and in violation of Article 21 and 300A of the Constitution of India and also the judgment of the Hon'ble Division Bench of this Hon'ble Court in W.P.No:16326/2019, dated 18.02.2022 and the Hon'ble Supreme Court reported in State of UP Vs Milkayat Sing (CIVIL APPEAL NO(S).7050-7051 OF 2010) and Registrar Cane Co Operative Societies Vs. Gurdeep Singh Narval (CIVIL APPEAL NO.8743 OF 2013) and consequently, to direct the official respondents to take steps for bifurcation of the 4th Respondent Society forthwith as "Telangana High Court Employees Mutually Aided Co-operative Housing Society Ltd" for the purpose of new Administrative Control in the interests of all the members of the 4th respondent-society and for conducting elections."

3. The prayer made in the instant Writ Petition for bifurcation of respondent No.4 society *vide* representation dated 26.02.2026 to the Commissioner for Cooperation and Registrar of Cooperative Societies, Hyderabad, at the behest of the petitioners, who claim to be the interested members of the society and the family members of the deceased employees/members, is not in consonance with the legal requirement under Section 11 of the Telangana Mutually Aided Cooperative Societies Act, 1995 (for short 'the Act').

4. During the course of submissions, learned counsel for the petitioners has prayed for a direction to the official respondents to conduct elections to the society for the purpose of its bifurcation.

5. Upon perusal of the record, this Court observed that the respondent No.4 society is registered under Andhra Pradesh Mutually Aided Cooperative Societies Act, 1995 (which is now adapted by the State of Telangana and renamed as the Telangana Mutually Aided Cooperative Societies Act, 1995).

6. The process of bifurcation, change of name or reorganization of a society is a matter that lies within the domain of the society itself. The necessary steps for bifurcation of the society registered under the said Act must be initiated by the society.

7. Further, the actions for reorganization/bifurcation of the society can be taken by the authorities under the Act only upon an application made by the society and not merely on the basis of representation by individual members.

8. It was further noted that there exists no express statutory provision under the Act imposing an obligation upon the official

respondents to bifurcate a society solely on the basis of a representation made by individual members. Furthermore, the plea to conduct elections constitutes a separate cause of action, which is not supported by the existing pleadings in the instant writ petition.

9. At this stage, learned counsel for the petitioners seeks permission of this Court to withdraw the writ petition with a liberty to invoke appropriate remedies and initiate proceedings in accordance with law.

10. Accordingly, the Writ Petition is dismissed as withdrawn. Liberty is granted to the petitioners to avail appropriate remedies before the competent forum in accordance with the provisions of the Act. There shall be no order as to costs.

Miscellaneous applications, if any pending, shall stand closed.

SD/- B.REKHA RANI
ASSISTANT REGISTRAR

//TRUE COPY//

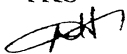
SECTION OFFICER

To

1. One CC to SRI G.U.R.C.PRASAD, Advocate [OPUC]
2. Two CCs to GP FOR COOPERATION, High Court for the State of Telangana, at Hyderabad. [OUT]
3. One CC to SRI M.V.DURGA PRASAD, Advocate [OPUC]
4. Two CD Copies

PSK.

TKS

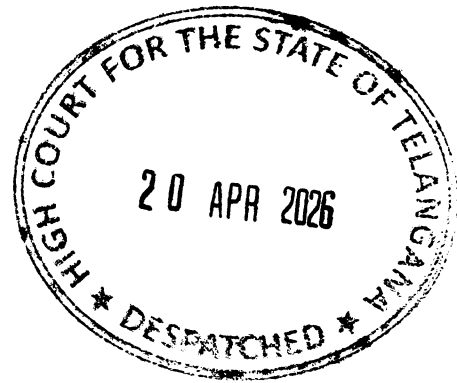


HIGH COURT

DATED:30/03/2026

ORDER

WP.No.9094 of 2026



**DISMISSING THE WRIT PETITION
AS WITHDRAWN WITHOUT COSTS**

7 NT
13/4/26.